

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

ITEM No. 154
201/2016

IN THE MATTER OF:

Skyway Venture Ltd.

.... Applicant/Petitioner

Order under Section 391-394

Order delivered on 12.03.2020

Coram:

SH. CH. MOHD. SHARIEF TARIQ
HON'BLE MEMBER (JUDICIAL)

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner

For the RD & OL

For the ITD

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Ms. Tania, Adv.

Ms. Laxmi Gurung, Standing Counsel for ITD with Mr.
Ritesh Singh, Adv.

ORDER

Due to paucity of time, as the Judicial Member has to hold two more Benches, matter could not be taken up.

List on 21.04.2020.



(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)



(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)